

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1112
ANSWERED ON:01.03.2001
ELECTION PROCEDURE FOR RAJYA SABHA MEMBERS
ANANDRAO ADSUL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are aware of certain lacunae in the election system for Rajya Sabha Members considering that independent candidates get elected and party candidates get defeated;
- (b) if so, whether the Government propose to make amendments in the system; and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) to (c) Yes, Sir. The issue involves examination of various options such as, dispensing with the secret ballot system and replacing it with the open ballot system. The matter requires consultation with all concerned. It is premature to give any reaction in this regard.